

LIR No. 445/2017

Sameer Parida vs M/s Virgo Softech Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, fresh notice of statement of claim be issue to the management on filing of PF by the workman, which is returnable before the Court on **17.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 696/2017

Mohd. Jafhar vs M/s Varun Beverages Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, fresh notice of statement of claim be issue to the management on filing of PF by the workman, which is returnable before the Court on **17.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

Misc. No.DJ/43/2020

Madhu Bala vs Management of Competition Review Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for arguments on application for setting aside ex-parte order moved on behalf of the management.

Copy of the reply to the said application supplied to the management, but, same has not been filed on official email ID.

Be, put up for filing of reply and arguments on the application on **02.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 1478/2016

Oliver Khakha vs M/s Hymncom Air Conditioning

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **21.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LC No. 304/2016

Raja Ram vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 9614/2016

Rakesh Kumar vs M/s Udyogsheel Mahils Sehkari Samiti Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **26.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 9636/2016 9637/2016 9638/2016

Pawan Kumar vs M/s Vijay Fewal Associates

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Ravi Mishra, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

22.10.2020.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 3777/2016 3823/2016

Naveen Kumar vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for evidence of the management on inquiry issue, but, same has wrongly been listed in WE.

Despite efforts, no one is connected through VC, on behalf of the workman.

In these circumstances, matter stands adjourned for ME on **20.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 78/2017

Bhawana Kashyap vs M/s Indu Priya Group

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

Perusal of the record shows that workman was directed to provide complete details of the witness. Same has not been provided by the workman.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file complete details of the workman and witness by summons on filing of PF by the workman for next date of hearing.

Be put up for ex-parte evidence on **25.09.2020.**

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 114/2017

Manwar Singh vs M/s Beauty Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **27.11.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 213/2017

Narayan Nayopane vs M/s Hoshi Guards Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **28.11.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 706/2017

Ikram Ahmed vs M/s Delux Cargo India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte evidence on **25.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 713/2018 719/2018 722/2018 723/2018 724/2018 728/2018
1175/2018 1179/2018

Narender Prasad vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **24.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LC No. 751/2018

Ashok Chaudhary vs M/s White House Party Place

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte evidence on **25.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LC No. 857/2018

Sunil Singh Dhankhar vs M/s Arunachal Bhawan

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **10.12.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 41/2019

Anil Rawat vs M/s Reservation Data Maintenance

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri Rajesh Pandey, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

25.11.2020.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 1683/2019

Sushil Kumar Sharma vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **24.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LCA No. 548/2016

Lakhbir Kaur vs IM/s New Delhi Municipal Council

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **18.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 5270/2016 5271/2016 5275/2016

Nanda Ballabh Tiwari vs M/s Jaypee Sidharth Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **18.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 4017/2016

Har Prasad vs M/s Shahi Export

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **17.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 33/2016

Ranjeet Singh vs M/s Pearl Drinks Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 5797/2016

Mohd. Wasim vs Kansin Import Export

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri Chandan, AR for the workman.

Shri Neeraj Kardan, AR for the management.

The matter is fixed for ME.

At request of both the parties, matter stands adjourned for ME on **05.11.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 6072/2016

Ravinder Kumar vs Technocrat

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri Chandan, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

05.11.2020.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 7613/2016

Awadh Kishore Sinha vs M/s Reva Engineering Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri R K Sinha and Ms Amita Srivastava, ARs for the workman.

Shri Paritosh Sharma, AR for the management.

The matter is fixed for ME.

An application for recalling the order dated 20.02.2020 filed on official email ID by the management. Same be taken on record.

Copy of the same not supplied to the AR for the workman.

Management is directed to supply copy of the said application to the workman or his AR by the next date of hearing.

Be put up for reply and arguments on the application on **04.11.2020.**

VEENA RANI

POLC/RADC

25.08.2020

LC No. 3407/2016 3776/2016

Bhopal Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

20.10.2020.

VEENA RANI

POLC/RADC

25.08.2020

LID No. 385/2016

D N Singh vs Hotel The Oberoi

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for arguments on the application of the workman filed under Section 151 CPC for re-opening the evidence.

Despite efforts, no one is connected through VC, on behalf of the management, in these circumstances, matter stands adjourned for arguments on application on **01.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 335/2017

Vijay Pal Singh vs M/s Abskar Construction Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

 None for the management.

The matter is fixed for arguments on application filed on behalf of management no. 2 for deletion of the name in the present case and also for filing of fresh evidentiary affidavit by the workman.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **14.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LCA No. 152/2018

Khem Chand Sharma & ors. Vs M/s Delhi Gymkhana Club & ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on application filed on behalf of the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **17.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LC No. 3409/2016

Kaveri vs M/s New Delhi Tuberculosis Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri Ashok Agyani, AR for the workman.

None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC on behalf of the management.

It is submitted by AR for the workman that he has already filed written submissions.

Management is directed to file written submissions before the Court by the next date of hearing with directions to supply copy of the same to the workman or his AR.

Be put up for arguments on **07.10.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 3682/2016

Mahender Kumar Dubey vs M/s New Age International

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for arguments on inquiry issue.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for arguments on **03.11.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 3190/2016 5392/2016

Chamak Lal vs M/s Surmila Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri Anil Mishra, AR for the management No. 1 and 3.

The matter is fixed for order.

It is submitted by AR for the management no. 1 and 3 that he will file written submissions by the next date of hearing.

At request, matter stands adjourned for clarifications, if any and order on **03.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 44/2016

Desh Raj vs Delhi Jal Board

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.
 None for the management.

Despite efforts, no one is connected through VC, on behalf of the any of the parties.

The matter is fixed for order on application moved on behalf of the workman for productions of documents.

Arguments on application had already been heard.

Vide my separate order, application of the workman for production of documents is dismissed.

Case is now fixed for cross examination of the management's witness by the workman on **28.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LC No. 687/2016

Himmat Ram vs Andhra Bank Service Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : Shri Dipanshu Gupta, AR for the workman.

None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of the management, in these circumstances, matter stands adjourned for clarifications/ arguments on **25.09.2020**.

VEENA RANI

POLC/RADC

25.08.2020

LIR No. 8765/2016 8766/2016

Arvind Kumar Yadav vs Laxmi Publications

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

25.08.2020.

Present : None for the workman.

Shri O P Gupta, AR for the management.

The matter is fixed for order.

Partly dictated.

Matter stands adjourned for order on **29.08.2020.**

VEENA RANI

POLC/RADC

25.08.2020